

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

Ms. Meenakshi W/o- Sh. Ashutosh, Personal Assistant, EC-55039106 posted in the Office Pool, Central District, Tis Hazari Courts, Delhi is hereby detained and directed to work with Ms. Preeti Rajoria, Ld. MM (NI Act), Digital Court- 03, Central District, Tis Hazari Courts, Delhi in the upcoming Lok Adalat on 21.08.2022 (Sunday).

Note: Non-compliance of this order shall be considered deliberate insubordination and disciplinary action shall be taken against the officials, as per rules.

7  
20.8.22

(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI  
m

No. 61304-319/Admn-I/P & T/HQs/2022

Dated, Delhi the 20 AUG 2022

**Copy forwarded for information and necessary action to:-**

1. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
2. The Secretary, DLSA, Central, Tis Hazari Courts, Delhi.
3. The Officer In-charge, Accounts Branch, Central, Tis Hazari Courts, Delhi.
4. The Officer/Official concerned.
5. The Administrative Officer (Judl.), Administration Branch-Computer Branch, Central District Delhi.
6. The Personal Office of undersigned.
7. The Dealing Assistant, Layers Seat, Computer Branch, Central, THC, Delhi.
8. The PRO/APRO, Central, THC Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI  
m

2011